

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 347**

**ANSWERED ON-05/02/2024**

**Printing Discrepancies in Class 10th and 12th Certificates**

**347. SHRI GHANSHYAM SINGH LODHI:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware of the percentage of cases reported per year in the States relating to the printing discrepancies such as wrong names etc. on the certificates issued to the students of class 10th and 12th;
- (b) if so, the details thereof and the efforts made by the Government to prevent such errors on the certificates;
- (c) whether the discrepancies in the data base are avoidable so as to control the inconvenience among students; and
- (d) whether any scheme is being run by the Department of Education, Uttar Pradesh to fix the time limit to rectify the printing mistakes on the certificates of students through online application?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a) to (c): Education being a subject in the Concurrent List of the Constitution and majority of schools being under the jurisdiction of the State/ Union Territory Governments, it is for the respective State/ Union Territory Government to take a decision in the matter for their schools.

The certificates are issued by the respective State/ UT Boards to the students of class 10<sup>th</sup> and 12<sup>th</sup> on the basis of data provided by students/ schools. As far as CBSE is concerned they have informed that regular instructions are issued by the concerned Boards to schools and students to upload the correct data. Further, confirmation from the parents is also obtained regarding the data printed on the admit card of the students. In case any request from a school is received even after submission of the list of Candidates, the portal for submitting the data is again opened for furnishing the updated correct information.

(d): As per information received from Government of Uttar Pradesh, the data of students gets updated regularly on the website of Uttar Pradesh Madhyamik Shiksha Parishad (UPMSP) through Principals of the Schools and a time limit of 15 days is set under the Janhit Guarantee Act, 2011 for rectification of errors in the certificate. Along with this 'SAMADHAN' portal launched by the UP Board is also functional for online rectification of any error in certificates.

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